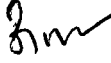


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

(3)

OA/TA/MP No. 277/2000

Miss Anita Sharma Versus U.O. & Ors.

Date of Order	Orders
19-12-2000	Mr. P.N. Jati, Counsel for the applicant - have present for the respondents Mr. V.S. Gurjar, should file memo of appearance. Put up for admission on 31-1-2001.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  A. K. MISHRA JUDICIAL MEMBER.
31.1.2001	Mr. P.N. Jati, counsel for the applicant Mr. V.S. Gurjar, counsel for the respondents The learned counsel for the applicant does not want to press this Original Application as per the instructions from his client. In view of this, the application is disposed of as not pressed.  (N. P. NAWANI) Adm. Member  (A.K. MISHRA) Judl. Member

memo of appearance
filed on 19-12-2000
at 20/12

Received
N. Mishra
Mr. V.S. Gurjar
3-2-2001

4/2/2001
8.2.2001

30/2/01